NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 73/241-242/NCLT/AHM/2017(New) CP No. 115/241-242/NCLT/ND/2017(OLD)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

Name of the Company:

Sunil Parmanand Kewalramani

V/s.

Medilux Laboratories Pvt. Ltd.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Pratik Tripalli		Respondent No. 1-8 \$ 10-13	
2. St. Adv Marish R. Bhouth	Sevier	Petitioner	
Se	13/40 8 11/408		Ja. e. Parela.
Eriner R. Pareller Akarshi Sherh	Adv		

<u>ORDER</u>

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth with Learned Advocate Ms. Krina Parekh with Learned Advocate Mr. Akarsh Shah present for Applicant. Learned PCS Mr. Pratik Tripathi present for Respondents no. 1 to 8 and 10 to 13.

List the matter on 17.01.2018 for final hearing.

Abur

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 20th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL